

Annexure-5

Name of the corporate debtor: Sharp Knife Company Pvt Ltd ; Date of commencement of liquidation: 01.10.2019 List of stakeholders as on: 20.03.2021

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Sales Tax-Nashik	State Govt-Maharashtra	NA	23-10-2019	3,14,40,774	3,14,40,774	Operational Creditor (Form C)	0	NA	21%	-	-	-	-	NA
2	Sales Tax-Baroda	State Govt-Gujarat	NA	11-10-2019	68,32,456	68,32,456	Operational Creditor (Form C)	0	NA	5%	-	-	-	-	NA
3	CGST & Central Excise-Baroda	Central Govt	NA	25-10-2019	16,22,64,190	10,96,07,628	Operational Creditor (Form C)	0	NA	74%	-	-	5,26,56,562	-	Penalty imposed amounting to Rs 5,26,56,562 by department on Director Mr. Avinash Gaikwad of CD is not considered in claim, as it should be imposed in his personal capacity and not on CD. Hence liability to pay this penalty is on the account of Director.
4	Nashik Municipal Corporation	State Govt-Maharashtra	NA	01-11-2019	3,32,978	3,32,978	Operational Creditor (Form C)	0	NA	0%					
Total					20,08,70,398	14,82,13,836				26%	-	-	5,26,56,562	-	